

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.145/2017
IN
CP No.230/ 2016
RT CP No.22/2017**

In the matter of:

M/s B.P.Lipeds.

....Petitioner.

Versus

M/s Laborate Pharmaceutical India Ltd. & Ors.

....Respondents.

Present: None

The Hon'ble Member (Judicial) is on leave, hence the
matter is adjourned to 09.10.2017.

Sd/-
Court Officer

September 14, 2017.
Ashwani